

ITEM NO.1

COURT NO.8

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 115/2004

GENE CAMPAIGN . &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

([ONLY IA-122182/21 IN WC-260/05 IS TO BE LISTED] )

WITH

W.P.(C) No. 260/2005 (PIL-W)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 122182/2021)

Date : 03-11-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Prashant Bhushan, AOR  
Mr. Rahul Gupta, Adv.  
Ms. Cheryl D'Souza, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR

For Respondent(s) Mrs. Anil Katiyar, AOR

Applicant-in-person, AOR

Ms. Aishwarya Bhati, ASG  
Mr. Bala Subramanian, Sr. Adv.  
Ms. Archana Pathak Dave, Adv.  
Mr. Nithin Chowdhary P., Adv.  
Ms. Manisha Chava, Adv.  
Mr. Ajith Sinha, Adv.  
Mr. Devashish Bharuka, Adv.  
Dr. Nishesh Sharma, Adv.  
Mr. Manvendra Singh, Adv.  
Mr. Abhijeet Singh, Adv.  
Mr. Atulesh Kumar, Adv.  
Mr. Raman Kr. Bharti, Adv.  
Ms. Preeti Rani, Adv.  
Mr. Devashish Bharukha, Adv.  
Mr. Nishesh Sharma, Adv.

Mr. Gurmeet Singh Makker, AOR  
Mr. Amrish Kumar, AOR

Mr. Anil Kumar Mishra-i, AOR

Ms. Srikala Gurukrishna Kumar, AOR

Mr. S. Hariharan, AOR

Mr. Jitendra Mohan Sharma, AOR

Mr. Pranav Sachdeva, AOR

Krishna Kumar, AOR  
Mr. Vinod Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned Additional Solicitor General appearing for the respondent(s) prays for and is granted time for putting the response in relation to I.A. No. 122182 of 2021 on record along with additional affidavit and additional documents.

The petitioner may also file additional documents.

We would request learned counsel for the parties to also file short notes on their proposed submissions before the matter is taken up next.

List on 10.11.2022.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)  
COURT MASTER (NSH)